

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &  
IA No.380 of 2016& IA NO. 1678 OF 2019**

**Dated:18<sup>th</sup>October, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Ltd. .... Appellant(s)  
Vs.  
Saint GobainIndia Pvt. Ltd. &Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Counsel for the Respondent(s) : Mr. Ankit Jain  
Ms. ItiAgarwalfor R.1  
Mr. Sumit Kishore for R-2

**ORDER**

At the request of the learned counsel for the Appellant, the matter is adjourned to **22.11.2019** for further hearing.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice ManjulaChellur)  
Chairperson**

Js/mkj